

ITEM NO.52

REGISTRAR COURT

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 15637/2023

THE STATE OF TAMIL NADU & ORS.

Petitioner(s)

VERSUS

N. DEVANATHAN & ORS.

Respondent(s)

([Only SLP (C) No. 16717 of 2023, 16959 of 2023, 16723 of 2023, 17675 of 2023, 16989 of 2023, D.No. 26064 of 2023 and D. NO. 26184 of 2023 are listed under this item])

WITH

Diary No(s). 26064/2023 (XII)

(FOR ADMISSION and I.R. and IA No.159237/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

SLP(C) No. 16723/2023 (XII)

(FOR ADMISSION and I.R.)

SLP(C) No. 17675/2023 (XII)

(FOR ADMISSION and I.R.)

SLP(C) No. 16717/2023 (XII)

(FOR ADMISSION and I.R.)

Diary No(s). 26184/2023 (XII)

(FOR ADMISSION and I.R.)

SLP(C) No. 16959/2023 (XII)

(FOR ADMISSION and I.R.)

SLP(C) No. 16989/2023 (XII)

(FOR ADMISSION and I.R.)

Date : 23-08-2024 This petition was called on for hearing today.

For Petitioner(s)

Ms. G. Indira, AOR

Mr. P Gandepan, Adv.

Mr. Ashwini Kumar, Adv.

Ms. D Poornima, Adv.

For Respondent(s)

M/S. Ram Sankar & Co, AOR

Mr. C.thirumaran, Adv.

Dr. Ram Sankar, Adv.

Contd...

Item no.52

Mrs. Harini Ram Sankar, Adv.
Mr. G.jai Singh, Adv.
Mr. Purushothaman, Adv.
Mr. Rv.babu, Adv.
Mr. Muthu Ganesa Pandian, Adv.

Ms. Rohini Musa, AOR
Mr. Suresh Kumar, Adv.

Ms. Patil Rekha Chandra Gouda, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 26064/2023

Ld. Counsel for the petitioner submits that proof of publication in respect of respondent nos. 1 to 3 has been filed yesterday. Registry to verify and update the records.

SLP(C) No. 16723/2023

Service is complete on respondent nos. 1,3,4 and 7 but none has entered appearance.

Respondent no.2 is granted four weeks' time as last opportunity for filing counter affidavit.

Ld. Counsel for the petitioner submits that proof of publication in respect of respondent nos. 5 and 6 has been filed yesterday. Registry to verify and update the records.

SLP(C) No. 17675/2023

Respondent no.1 is granted four weeks' time as last opportunity for filing counter affidavit.

Service is complete on respondent nos. 2 to 4 but none has entered appearance.

Contd...

Item no.52

Ld. Counsel for the petitioner submits that proof of publication in respect of respondent nos. 5 and 6 has been filed yesterday. Registry to verify and update the records.

SLP(C) No. 16717/2023

Ld. Counsel for the petitioner submits that proof of publication in respect of respondent nos. 1 and 2 has been filed yesterday. Registry to verify and update the records.

Diary No(s). 26184/2023

Ld. Counsel for the petitioner submits that proof of publication in respect of respondent nos. 1,3 and 4 has been filed yesterday. Registry to verify and update the records.

Respondent no.2 has filed counter affidavit.

SLP(C) No. 16959/2023

Ld. Counsel for the petitioner submits that proof of publication in respect of respondent nos. 1,3 and 4 has been filed yesterday. Registry to verify and update the records.

Respondent no.2 is granted four weeks' time as last opportunity for filing counter affidavit.

SLP(C) No. 16989/2023

Respondent no.1 has filed counter affidavit.

Ld. Counsel for the petitioner submits that proof of publication in respect of respondent nos. 2 to 5 has been filed yesterday. Registry to verify and update the records.

List again on 17.10.2024.

SUJATA SINGH
Registrar